

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1070
TO BE ANSWERED ON THE 22ND NOVEMBER, 2016

SURVEY ON LAND

1070. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:
SHRI PARBHUBHAI NAGARBHAI VASAVA:
DR. KIRIT P. SOLANKI:
DR. SWAMI SAKSHIJI MAHARAJ:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has carried out any survey to ascertain the status and position of agricultural/arable, non-agricultural, rainfed and barren land/area across the country and if so, the details and the outcome thereof, State-wise;
- (b) whether the Government has launched any programmes to make such lands cultivable/fertile in the country including the land in Runn of Kutch; and
- (c) if so, the details thereof along with the funds allocated, released and utilised/ spent for the purpose during the last three years and the current year and the extent of success achieved therefrom, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI S.S. AHLUWALIA)

(a): Government has not carried out any survey to ascertain the status and position of agricultural/arable, non-agricultural, rainfed and barren land/area across the country. However, the Ministry of Agriculture & Farmers Welfare compiles annually district/State-wise data on agricultural/arable land, non-agricultural land, rainfed and barren land etc. based on the information received from respective State/ UT Governments. As per Land Use Statistics for 2013-14 (latest available) State-wise details of agricultural/arable land, non-agricultural land, rainfed and barren land in the country are given in the **Annexure**.

(b) & (c): As per Seventh Schedule of Constitution of India, land comes under the purview of State Governments and, therefore, it is for the State Governments to take suitable steps to convert barren land and rainfed area into cultivable/fertile land.

However, to supplement State's efforts to convert barren land and rainfed area into cultivable/fertile land by extending irrigation facilities, the Government of India launched Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) in July, 2015 which aims at providing end to end solutions in irrigation supply chain, viz. water sources, and distribution network and farm

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level applications. It adopts State level planning and projectised execution that allows States to draw up their own irrigation development plans based on District Irrigation Plans and State Irrigation Plans. Under the above Scheme, micro irrigation is also popularised to ensure 'Per drop-More crop'. State-wise details of releases under PMKSY for 2015-16 and 2016-17 are given in **Annexures –I(A) & I(B)**

Besides, Ministry of Rural Development had also been implementing an Integrated Watershed Management Programme (IWMP) for development of rainfed/ degraded areas. From 2015-16 onwards, the IWMP has been converted as the Watershed Component of PMKSY. State-wise details of Central assistance released under PMKSY-Watershed Development Component (WDC) in the country are given in **Annexure-II**.

Annexure

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No. 1070 due for reply on 22.11.2016

State-wise details of Agricultural, Non-agricultural , Rainfed and Barren Land for the year 2013-14 (latest available)

(Thousand hectares)

States/Uts	Agricultural Land	Non-Agricultural Land	Rainfed Area (Gross Un-irrigated Area)	Barren and Unculturable Land
ANDHRA PRADESH	8879	7142	4032	1341
ARUNACHAL PRADESH	424	6815	239	38
ASSAM	3357	4487	3725	1192
BIHAR	6578	2781	2435	432
CHHATTISGARH	5550	8240	3947	289
GOA	197	164	119	-
GUJARAT	12661	6408	6545	2552
HARYANA	3645	726	763	125
HIMACHAL PRADESH	812	3764	743	777
JAMMU & KASHMIR	1070	2942	659	306
JHARKHAND	4343	3627	1434	568
KARNATAKA	12840	6210	8155	787
KERALA	2279	1607	2149	14
MADHYA PRADESH	17267	13489	14128	1346
MAHARASHTRA	21127	9632	18772	1724
MANIPUR	384	1727	308	1
MEGHALAYA	1056	1185	216	131
MIZORAM	402	1690	98	8
NAGALAND	693	958	400	2
ORISSA	6797	8670	3663	1052
PUNJAB	4219	813	116	52
RAJASTHAN	25542	8725	16255	2385
SIKKIM	97	346	134	-
TAMIL NADU	8120	4913	2587	488
TELANGANA	6929	4555	3124	615
TRIPURA	273	776	280	-
UTTARAKHAND	1550	4442	555	228
UTTAR PRADESH	18955	5215	5492	464
WEST BENGAL	5662	3022	3958	11
ANDAMAN & NICOBAR ISLANDS	28	730	24	2
CHANDIGARH	2	5	1	-
DADRA & NAGAR HAVELI	24	25	16	0
DAMAN & DIU	3	0	3	-
DELHI	53	95	6	18
LAKSHADWEEP	2	1	3	-
PONDICHERRY	30	19	4	0
ALL INDIA	181850	125946	105087	16948

Note:'0' relates to the area below 500 Hectares

Annexure-I (A)

Annexure referred in reply to parts (b) & (c) of Lok Sabha Unstarred Q.No. 1070 due for reply on 22.11.2016

Release & Expenditure under PMKSY-Per Drop More Crop for 2015-16

(Rs. in Crore)

S. No.	Name of State	Micro Irrigation		Other Interventions	
		Released	Expenditure	Released	Expenditure
1	Andhra Pradesh	177.68	197.83	28.79	2.83
2	Arunachal Pradesh	0.00	0.00	2.60	0.80
3	Assam	0.50	0.00	4.53	0.00
4	Bihar	10.00	6.01	18.60	0.00
5	Chhattisgarh	7.50	8.01	12.80	2.25
6	Goa	0.00	0.11	0.30	0.00
7	Gujarat	204.10	208.41	8.95	4.33
8	Haryana	16.94	10.12	18.03	0.60
9	Himachal Pradesh	0.75	2.20	6.85	4.15
10	J&K	0.00	0.09	4.87	2.81
11	Jharkhand	0.00	14.65	14.97	7.42
12	Karnataka	111.75	110.51	101.37	13.40
13	Kerala	0.86	0.86	7.67	2.24
14	Madhya Pradesh	134.33	92.67	27.41	13.60
15	Maharashtra	88.38	70.00	18.88	0.00
16	Manipur	1.36	0.00	1.40	0.90
17	Meghalaya	0.00	0.00	1.43	0.00
18	Mizoram	2.25	2.25	1.02	0.62
19	Nagaland	0.00	0.00	2.34	1.72
20	Odisha	8.35	3.79	20.35	15.82
21	Punjab	0.00	2.37	43.00	0.00
22	Rajasthan	52.37	39.85	90.47	25.06
23	Sikkim	4.26	2.13	0.60	0.00
24	Tamil Nadu	72.75	59.91	57.03	35.24
25	Telangana	95.15	100.13	16.17	1.32
26	Tripura	0.00	0.00	1.55	0.38
27	Uttar Pradesh	7.50	1.79	30.01	0.59
28	Uttarakhand	3.50	4.24	6.10	2.53
29	West Bengal	0.00	0.00	4.80	0.42
30	Puducherry	0.00	0.00	2.03	0.00
31	A&N Islands	0.00	0.00	0.20	0.00
33	Chandigarh	0.00	0.00	0.00	0.00
34	D&N Haveli	0.00	0.00	0.10	0.00
35	Daman & Diu	0.00	0.00	0.20	0.00
32	Lakshadweep	0.00	0.00	0.00	0.00
32	others	0.95	0.75	0.40	0.00
	Total	1001.23	938.68	555.50	139.01

Annerxure-I(B)

S.No.	Name of State	Micro Irrigation		Other Interventions	
		Allocation	Released (1st Installment)	Allocation	Released (1st Installment)
1	Andhra Pradesh	220.00	132.00	43.00	25.80
2	Bihar	25.00	0.00	36.00	21.60
3	Chattisgarh	20.00	12.00	28.00	16.80
4	Goa	0.50	0.30	1.00	0.00
5	Gujarat	220.00	132.00	40.00	24.00
6	Haryana	40.00	24.00	5.00	3.00
7	Himachal Pradesh	2.25	0.50	16.00	8.00
8	Jharkhand	20.00	12.00	31.00	18.60
9	Jammu & Kashmir	7.00	0.00	9.00	5.40
10	Karnataka	130.00	78.00	60.00	36.00
11	Kerala	7.00	0.00	23.00	0.00
12	Madhya Pradesh	140.00	84.00	62.00	37.20
13	Maharashtra	250.00	150.00	97.00	58.20
14	Odisha	18.00	10.80	29.00	17.40
15	Punjab	10.00	0.00	4.00	0.00
16	Rajasthan	120.00	72.00	95.00	57.00
17	Tamil Nadu	95.00	57.00	47.00	23.50
18	Telangana	115.00	69.00	24.00	14.40
19	Uttarakhand	10.00	5.00	13.00	0.00
20	Uttar Pradesh	20.00	12.00	49.00	29.40
21	West Bengal	6.50	3.90	32.00	16.00
22	Arunachal Pr.	0.75	0.00	4.00	0.00
23	Assam	1.50	0.00	43.00	0.00
24	Manipur	3.75	0.00	6.00	3.60
25	Meghalaya	0.75	0.00	6.00	0.00
26	Mizoram	6.50	3.90	4.00	2.40
27	Nagaland	0.50	0.00	9.00	4.50
28	Sikkim	6.50	0.00	3.00	0.00
29	Tripura	2.50	0.00	8.00	0.00
30	A&N Islands	0.00	0.00	1.00	0.00
31	Pudicherry	0.00	0.00	1.00	0.00
	NCPAH (TSG)/HQ	1.00	0.35	11.00	0.00
	Grand Total	1500.00	858.75	840.00	422.80

Annexure-II

Annexure referred in reply to part (b) & (c) of Lok Sabha Unstarred Q.No. 1070
due for reply on 22.11.2016

**State wise details of central assistance released under PMKSY-Watershed
Development Component (WDC)**

S.No.	State	Funds released up to 31.10.2016 (Rs. In Crore)
1	Andhra Pradesh	687.55
2	Arunachal Pradesh	215.54
3	Assam	322.44
4	Bihar	76.26
5	Chhattisgarh	217.40
6	Gujarat	991.73
7	Haryana	77.76
8	Himachal Pradesh	232.71
9	Jammu & Kashmir	89.69
10	Jharkhand	145.01
11	Karnataka	1520.16
12	Kerala	73.16
13	Madhya Pradesh	1072.45
14	Maharashtra	1864.80
15	Manipur	109.83
16	Meghalaya	157.39
17	Mizoram	214.40
18	Nagaland	396.07
19	Odisha	779.05
20	Punjab	52.46
21	Rajasthan	1872.68
22	Sikkim	20.68
23	Tamil Nadu	689.24
24	Telangana	459.94
25	Tripura	153.01
26	Uttarakhand	109.21
27	Uttar Pradesh	686.18
28	West Bengal	116.28
	Total	13403.08

Note: 1) The programme is not operational in Union Territories

2) there is no sanctioned project in Goa
